

I (5)

Net Tribunal

Date: 28.6.95

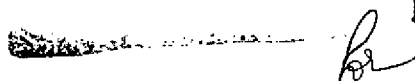
Applicant in person / by None

Advocate / Respondent by Shri S.C. Thakur
Council.

The matter adjourned to
for P.H.

16.8.95

Lajwanthirachar
Dy. Registrar



Dated: 16/8/95 (Sl. No. 12)

None for the applicant
Respondents by Sh. S.C. Thakur.
The applicant has been
continuously absent. The
application is dismissed in
default of the appearance
of the applicant. No
orders as to costs.

14/5


(P.P. Srivastava) (M.S. Jethwani)
MCA. V.C.

Order/Judgement despatched
to Applicant/Respondent (s)
on 25/8/95

